

- (c) the number of such companies inspected by Government during the last three years; and
- (d) the action proposed by Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF CORPORATE AFFAIRS (SHRI SALMAN KHURSHEED): (a) and (b) Ministry of Corporate Affairs administers only those companies which are registered under the Companies Act, 1956. In addition to the various provisions of the Act, applicable in this context, a central Coordination and Monitoring Committee (CMC), co-chaired by Secretary, Ministry of Corporate Affairs and Chairman, SEBI has also been set up to look into issues relating to companies that had come out with public issue and vanished and to monitor the progress of action taken against them. Specific criteria have been adopted for identification of such vanishing companies.

(c) On the basis of above criteria, no company that had raised funds from public through public issue has been identified as "vanished" during the last three years.

- (d) Does not arise in view of reply to (c) above.

Powers to ICAI

1655. SHRI N. K. SINGH:

DR. JANARDHAN WAGHMARE:

Will the Minister of CORPORATE AFFAIRS be pleased to state:

(a) whether, in view of sensational revelations of financial irregularities in Satyam Computer Services Ltd., the Institute of Chartered Accountants of India (ICAI) has sought more powers to prevent such frauds;

- (b) if so, the details thereof;

(c) whether the chartered accountants, registered with the Institute would be held responsible if the frauds/financial irregularities are detected from the accounts of the corporates; and

- (d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF CORPORATE AFFAIRS (SHRI SALMAN KHURSHEED): (a) and (b) No such proposal has been received in the Ministry of Corporate Affairs.

(c) and (d) The Chartered Accountants registered with the Institute of Chartered Accountants of India associated with corporates in the capacity of Statutory Auditors/Internal Auditors or in any other professional capacity are liable for action under the provisions of section 21 and 22 of the Chartered Accountants Act, 1949 and the rules framed thereunder, if they fail to point out the irregularities in their Audit Report or on being found guilty of a professional or other misconduct mentioned in the First or Second Schedule of the Act.

Projects sanctioned under NLCPR

1656. SHRI MATILAL SARKAR: Will the Minister of DEVELOPMENT OF NORTH EASTERN REGION be pleased to state:

(a) the names of NLCPR project sanctioned during 2008-09 and 2009-2010 in different States of the North Eastern Region and the amount released out of the amount sanctioned against each;

(b) in how many of these project, the implementation process is yet to be undertaken with how many completed by now;

(c) the names of the projects in Tripura not completed and remained pending for more than three years; and

(d) the reasons for delays in implementation and the remedial measures to be taken up?

THE MINISTER OF DEVELOPMENT OF NORTH EASTERN REGION (SHRI B.K. HANDIQUE):
(a) and (b) The State-wise list of projects sanctioned for funding under Non-Lapsable Central Pool of Resources (NLCPR) during the years 2008-09 and 2009-10 along with the amount sanctioned and funds released is given in the Statement-I (*See* below). The process of implementation of projects commences with its sanction. None of these projects have been completed so far.

(c) and (d) A list of NLCPR projects in Tripura whose completion is delayed by more than 3 years is given in the Statement-II (*See* below). The implementation of projects sanctioned under NLCPR is the responsibility of the State Government. As reported by Government of Tripura the reasons for their delay in completion *Inter-alia*, include shorter working period because of long rainy season in the State, remoteness of area and limitation of technical and professional expertise. The projects are being monitored regularly for their early completion and the State Government is asked to complete them on priority in a planned manner.

Statement-I

Projects Sanctioned under NLCPR during 2008-09 and 2009-10

(Rs. in crore)

Sl.No.	Project/Scheme Name	Approved Cost	Total Release
1	2	3	4
Arunachal Pradesh			
1.	Corpus Fund for R.K. Mission Hospital, Itanagar in Arunachal Pradesh	22.22	20.00
2.	Construction of Road from Changlang to Khimiyang (36.10 Km)	8.59	2.54
3.	Construction of Road from New Mohong to Mahadevput Township <i>via</i> Nongkhbri (12 Km)	3.55	1.12
4.	Construction of Gacharn - Morshing Road (24.50 Km)	19.62	6.04
5.	Construction of Wak Liromoba Road (78 Km) - Phase I	6.60	2.03

1	2	3	4
6.	C/o road from Hawaii to MCL Bridge point (55.77 KM)	32.53	10.25
7.	Construction of Tamen-Tali road <i>via</i> Yirkoum (60 KM) Phase-I 0-49 Km (Kurung Kumey)	8.98	2.83
8.	Construction of road from Sangram to Phassang-Pailang <i>via</i> Nyapin (SDO HQ) - Phase-I (Kurung Kumey)	8.82	2.78
9.	Construction of Single lane bailey bridge (span 40 mtr) over Tasing river in between Borguli village and Seram in East Siang district	3.40	1.07
10.	C/o road from BRO road (4 KM point) on Anini Dambuine road to Etabe (12 KM) (Dibang Valley)	22.14	6.97
11.	Restoration and upgradation of 32 KM internal road at Ziro Township. (Lower Subansiri)	14.00	4.41
12.	Improvement & Extension of Dosing, Pareng, Sine, Yibuk, Liging road. (Phase-I)	18.26	5.75
13.	Construction of road from Kheti to Dadam (21KM) (Tirap)	10.87	3.42
Assam			
14.	Construction of two storeyed building of SJN Government Homoeopathic Medical College and Hospital at Panjabari, Guwahati	2.66	0.82
15.	Multi Level Parking in different parts of Guwahati	20.24	6.38
16.	Construction of Roadside drain cum footpath and provision of roadside streetlight illumination in Naharkaiia town in Dibrugarh Rural Road Division	6.45	1.99
17.	Strengthening of 11 kV HT and LT Line with 12 Meter Steel Tubular Pole including Illumination of Kokrajhar Town	5.20	2.89
18.	Construction of RCC bridge no. 10/1 & 18/1 on Bagals Road in Nalbari District with approaches	3.08	0.96
19.	Construction of RCC bridge no. 18/2 over stream Bahanigaon & bridge no. 19/1 over river Kachikata on Laluk-Narayanpur <i>via</i> Bihpuria Road in Lakhimpur District	2.09	0.66

1	2	3	4
20.	Construction of RCC bridge No. 4/1,7/1, 8/1 and i 11/1 over field canal / River Sakati on Abhyapuri Tilungia Road with approaches and protection works in Bongaigaon District	3.38	1.05
21.	Construction of RCC Bridge No. 5/3 on Bhorbhogia Mikirbheta Dhing Road with approaches in Morigaon District	2.41	0.75
22.	Construction of RCC bridge No. 57/1 on Gaurisagar Moran Road and construction of RCC bridge No. 15/2 over River Disam on Naharkatia - Tinkhong Road under Dibrugarh Rural Road Division	4.06	1.27
23.	Improvement of Jalah Rupohi Saudorvitha Gobardhan Road in Baska District	21.21	10.61
24.	Conversion of SPT Bridge 20/1 over River Gangia into RCC Bridge on Gosaigaon Sapalgrara Road in Kokrajhar District	10.83	5.41
25.	Construction of RCC Br. No. 32/1 on AT road (old) including approaches with protection works in Goalpara	7.39	2.31
26.	Constn. of Br.No. 28/1 on Dehangi Dayangmukh Road over thajuwari Nala & Langlodisa Nala (PWD Roads Haflong Division)	3.55	1.12
27.	Construction of RCC Br. No. 7/1 on Dharamtul Dandua Road with approaches	2.48	0.77
28.	Improvement of Badlapara to Dharamjuli Road under Uolalguri Rural Road division	4.03	1.25
29.	Constn. of RCC Br. No. 22/1 over river Diffoloo on Chowkihola Panjan Debitor Malasi Dirring Kohora (CPDMDK) Road with approaches and protection works	3.04	0.95
30.	Construction of District Sports Complex at Jhagrapar in Dhubri District	3.78	1.17
31.	Construction of Chandi Barua Stadium at Barbapeta	2.90	0.90
32.	Augmentation of Greater Diphu Water Supply Scheme in Karbi Anglong District	27.67	8.55

1	2	3	4
33.	Stabilisation of Dispur Water Supply Scheme	7.30	2.25
34.	Greater Bokajan Water Supply Scheme	10.04	3.10
35.	Improvement of BBDC Road at 31 Km	40.17	12.17
36.	Construction of RCC Bridge No.8/6 over river Dirring, (b) No. 18/1 over river Borjan, (c) Bridge No. 19/1 over river Borjan, (d) Bridge No.23/3 over river Donjon, (e) Bridge No.27/3 over river Kokosang (2) Bridge No.2/1 over river Kohra in K.A District	11.38	3.51
37.	Construction of RCC Bridge No.2/1 on Nandina Karaimari road in Assam	6.58	2.04
38.	Construction of RCC Bridge No.4/1 on Garmari Gagalmari road in Assam	2.33	0.73
39.	Rupshir.Ali (Construction of Bridge Nos.3/2, 5/2 and 5/4) Manipur	2.10	0.66
40.	Installation of 2x12.5 MVA 132 KV S/Stn at Chandel in	13.26	4.16
Manipur			
41.	Installation of 2x12.5 MVA 33/11 KV S/Stn at Willong in Manipur	5.45	1.70
42.	Augmentation of water supply scheme at Riha Loute, (Ukhrul	3.49	1.10
43.	Construction of barrage across Itam river at Kharasom, Imphal East	3.61	1.14
44.	Barrage component of Loktak Downstream HE Project (66 MW)	109.59	34.50
4-5.	Installation of 2x5 MVA 33 KV S/Stn alongwith 33 KV line at Sekmaiin, Imphal West	3.78	1.19
46.	Installation of 2x1 MVA 33 KV S/Stn alongwith 33 KV line at Chakpikarong, Chandel	5.55	1.75
47.	Installation of 2x3, 15 MVA 33 KV S/Stn alongwith 33 KV line at Sagolmang, Imphal East	3.40	1.07
48.	Installation of 2x5 MVA 33 KV S/Stn alongwith 33 KV line at Ukhrul Khunjaoc, Ukhrul	4.21	1.32
49.	Installation of 2x1 MVA 33 KV S/Stn alongwith 33 KV line at Henglep, Churachandpur	4.11	1.29

1	2	3	4
50.	Improvement of Sawombung-Sagolmang Road from 0 to 12 km.	2.23	0.70
Meghalaya			
51.	Construction, of School Building, Mendipathar Secondary School, East Garo Hills	1.21	0.38
52.	Construction of School Building, Ri-Bhoi Presbyterian Higher Secondary School, Nongpoh, Ri-Bhoi District	3.65	1.15
53.	Sanction of 30% Grant in the Project "Construction of Ganol Hydro Electric Project (22.5 MW) at Tura, West. Garo Hills	36.72	11.57
54.	Sanction of 30% Grant in the Project "New Umtru H.E Project (2x20 MW) at Ri-Bhoi District	48.29	15.21
55.	Construction of remaining portion of Mawsahew -Nongsteng - Umblai - Mawphu Road from 6th to 13th km in Meghalaya	9.54	3.00
56.	Improvement including Metalling & Blacktopping of Road from Sonapur (NH-44) to Lad Borsora (10 Km)" in Meghalaya	8.33	2.62
57.	Improvement/construction including Metalling and Blacktopping of a double lane road from Rymbai to Deichynrum (7Km)	6.03	1.90
58.	Construction of Shopping Complex cum Auditorium near Lumshad, Lad Mawgap	2.31	0.73
59.	Construction of New Nongstoin Market Complex at Nongstoin	5.29	1.63
Mizoram			
60.	Construction of Bridge over Tuichang on Keituam -Anahkawn road in Mizoram	2.59	0.81
61.	Construction of Longpuighat - Kukurduleya Road	11.52	3.45
62.	Road formation and restoration works at Lawngtlai Slided location.	2.24	0.69

1	2	3	4
Nagaland			
63.	Improvement and upgradation of 11 Government High School Buildings	9.99	3.08
64.	Utilization of ground water resources through Shallow Tube Well	0.63	0.20
65.	Construction of 66KV Transmission Line (charged at 33KV) from Ganeshnagar to Peren & construction of 5MVA, 33/11KV S/S at Jalukie & Peren	21.78	6.73
66.	Construction of Link Roads to Mineral Deposit Areas in Nagaland	26.54	16.40
67.	Construction of road from Razeba to Chizami <i>via</i> Thetsumi	25.73	8.10
68.	Construction of road from Ruzhazo to Phek town <i>via</i> Khumvophu	8.60	2.71
69.	Construction of T.Beam Girder Double Lane Bridge of IRC Class 'A' loading over river DZU-U on Rusoma to Kijumetuma road	5.44	1.71
70.	Upgradation, and Improvement of roads from Tourist Villages from major/minor hubs in Nagaland	4.90	1.53
71.	Construction of road from Tamlu Administrative Hq. to Shemnyuching in Nagaland	11.43	3.60
72.	Construction & Improvement of road from Zhekiye to Hokiye via Satoi (Zhekiye to Chokhvt)-26 km in Nagaland	16.94	5.23
73.	Construction of road from NH-150 to Thiphuzu (25 km) in Nagaland	11.92	3.75
74.	Construction of road from Kephore to Kituskir (10 km) in Nagaland	7.49	2.31
75.	Construction of road from Agunato-Samator Road in Nagaland	15.97	4.94
76.	Construction of road from Noklak to Thnonoknyu <i>via</i> Sanglao in Nagaland	8.45	2.66
77.	Construction / Improvement of road from Tuophema to Kasha (8.5 km) in Nagaland	5.87	1.81

1	2	3	4
Sikkim			
78.	Construction of Multi Purpose hall library, computer laboratory and 12 class room building to various senior secondary schools in Sikkim	9.09	2.82
79.	Construction of pre- stressed Bridge over River Rangit on Legship Tashiding road in West Sikkim	13.92	4.30
80.	Pakyong- Machong - Rolep Road in East	33.39	10.29
81.	Extension of road from Chakhung Khanesherbong SPWD road to Majuwa village <i>via</i> . Chota Samdung-3kms length alongwith 2nos. of RCC bridges in West District	2.71	0.84
82.	Construction / improvement of 18.3 km road Sribadam-Deythang-Mangalbarey in West Sikkim	16.80	5.20
83.	Upgradation of LLHP to Nandok road. (4kms) in East Sikkim	3.63	1.13
84.	Improvement & widening of Tintek Dikchu Road - 12 km in East Sikkim	10.24	3.17
85.	Construction of link road from Passingdong P.H.E. to Lingthem Gumpha (Monastery) and Lingthem School-8km, upper Dzong, North Sikkim	7.66	2.41
86.	Augmentation of rural water supply scheme at Central Pandem, Sikkim	20.50	6.33
Tripura			
87.	Improvement of Telamura Sub-Divisional Hospital in Tripura	7.32	2.31
88.	Establishment of a New College of Teachers' Education in North Tripura	21.10	6.65
89.	Improvement of State B.Ed. College	8.26	2.60
TOTAL :		1028.63	34933

Statement-II

Projects whose completion is delayed by more than 3 years

		(Rs. in crore)
Sl. No.	NLCPR Project	Approved Cost
1.	New Capital Complex Project at Agartala	50.00
2.	Sub-transmission schemes - Metering and Instrumentation	6.79
3.	Renovation & restrengthening of 132kv single circuit line from Agartala to Dharmanagar	10.00
4.	Tribal Development Project	28.80
5.	Super Speciality Block, G.B. Pant Hospital, Agartaia	8.88
6.	Upgradation of Halahali-Ambassa-Dangabari-Belonia road	156.03
7.	Drinking water supply scheme for Teliamura	6.21
TOTAL :		266.71

NEC projects

1657.SHRI MATILAL SARKAR: Will the Minister of DEVELOPMENT OF NORTH EASTERN REGION be pleased to state:

(a) the names of NEC projects sanctioned during 2008-09 and 2009-10 and the amount of funds released out of the funds sanctioned against each;

(b) whether it is a fact that a good number of NEC projects have been lying pending in many North Eastern States for years together and if so, the details thereof; and

(c) the steps Government contemplates to take for expediting implementation processes?

THE MINISTER OF DEVELOPMENT OF NORTH EASTERN REGION (SHRI B.K. HANDIQUE):
(a) and (b) The names of projects of the North Eastern Council, sanctioned during 2008-09 and 2009-10, funds sanctioned and released against each project and projects pending completion is available on the website of the North Eastern Council at www.necouncil.gov.in.

(c) The steps being undertaken to expedite the completion of sanctioned projects of the North Eastern Council are as follows:

- (i) Ensure early release of sanctioned NEC funds to the implementing departments/ agencies by the concerned State Government.
- (ii) Regular monitoring of the progress of works of the project.
- (iii) Persuade implementing agency for timely submission of Utilization Certificates, Quarterly Progress Reports to NEC to expedite further release of fund.
- (iv) Undertaking regular inspection visits to the project sites to determine the actual progress of work.